

CONSTITUTION (AMENDMENT)
BILL, 1987*

[English]

(Amendment of Articles 19 and 326)

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

PROF. MADHU DANDAVATE : Sir, I introduce the Bill.

15.32 hrs.

CONSTITUTION (AMENDMENT)
BILL, 1987*

[English]

(Amendment of eighth Schedule)

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

PROF. MADHU DANDAVATE : Sir, I introduce the Bill.

*Published in Gazette of India Extraordinary, Part II Section 2, dated, 13.3.1987.

COMPANIES (AMENDMENT)
BILL, 1987*

[English]

(Amendment of Section 252, etc.)

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill further to amend the Companies Act, 1956.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Companies Act, 1956."

The motion was adopted.

PROF. MADHU DANDAVATE : Sir, I introduce the Bill.

15.33 hrs.

PRIVATE INVESTIGATORS AND
SECURITY GUARDS BILL, 1987*

{Translation}

SHRI RAM BAHADUR SINGH (Chapra) : Mr. Deputy Speaker, Sir I beg to move that leave be granted to introduce a Bill to provide for the licensing of private investigators and security guards and to regulate their employment."

[English]

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the licensing of private investigators and security guards and to regulate their employment."

The motion was adopted.

{Translation}

SHRI RAM BAHADUR SINGH : Sir, I introduce the Bill.

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 13.3.1987.